

041181

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 18.05.2019

PROCEEDINGS

High Court Establishment - promotion to the category of Typist-Copyist Grade I – modifications – orders issued.

- Read: 1. Rule 2 (7) (f) of the Kerala High Court Service Rules, 2007.
2. Rule 20(1)(b) of the Kerala High Court Service Rules, 2007.
3. Rule 23(d) of Part I, Kerala Service Rules.
4. High Court Proceedings No. A6-64415/2015 dated 02-11-2017.
5. High Court Proceedings No - A6-20/2018 dated 03-12-2018.
6. High Court Proceedings of even no. dated 14.12.2018.
7. High Court Proceedings No - A6-20/2019 dated 28-03-2019.

Order No. A6-46627/2018

As per the High Court Proceedings read (6) above, Smt. Rathy K.P., Typist-Copyist Grade II in the scale of pay of ₹19,000 – 43,600 with Special Allowance of ₹400/- p.m., was promoted and appointed as Typist-Copyist Grade I in the scale of pay of ₹22,200 – 48,000 with Special Allowance at the same rate with effect from 02.11.2018 vice Smt. Pushpalatha P., promoted as Senior Grade Typist Copyist with effect from 02.08.2018.

As per the Rule referred to 1st above, a person is said to be on duty as a member of a service when he is given the benefit of notional promotion consequent on revision of rank and seniority etc. Accordingly, as per the High Court Proceedings referred to 7th above, her probation in the category of Typist-Copyist Grade II was declared with effect from **05.09.2015 F.N.**

With the declaration of probation in the category of Typist-Copyist Grade II with effect from 05.09.2015 F.N. Smt. Rathy K.P. has become eligible for promotion to the category of Typist-Copyist Grade I with effect from the date of occurrence of next vacancy ie, 02.08.2018.

Accordingly, Smt. Rathy K.P., is promoted to the category of Typist-Copyist Grade I with effect from 02.08.2018.

The High Court Proceedings read 6th above stands modified to the above extent.

(By Order)


G. Rathy
Deputy Registrar

(p.t.o)

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To,

The person concerned (**to be acknowledged on the O/C**)

The Deputy Registrar in charge of Copying Section, High Court.

The Assistant Registrar in charge of Copying Section, High Court.

The Section Officer, Copying Section, High Court.

The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.

The 'G' (Accounts I & II) Sections, High Court.

The Finance Wing, High Court.

~~The IT Section, High Court (for publishing in the website)~~

The A4 seat, High Court.

The Administrative Records Section, High Court.

The File/ Stock File.